

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 210
426/252/ND/2020**

IN THE MATTER OF:

M/s. Genesis Global Securities Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 15.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Amrendra Kumar Singh, CS

For the ROC

:

For the Income Tax Department

:

ORDER

Heard the submissions made by the Authorized Representative of the appellant CS Amrendra Kumar Singh. No one has represented AROC as well as the Income Tax Department at the time of hearing. Counsel for the Income Tax Department as well as AROC is directed to file their reply by 22.12.2020 to enable the applicant to avail the benefit of the scheme of MCAGOI which is likely to close on 31.12.2020. Post the matter to 22.12.2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**

(Anjula)